

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/6(CHE)/2024

NAME OF THE PETITIONER : Chitra Perinkulam Ragavan (Liquidator)
(SPI Finance and Investments Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Ld. Counsel Ms. Nandini Agarwal from the office of Ld. Counsel Mr. Avinash Krishnan Ravi for the Liquidator.

Counsel for the Liquidator sought time.

Post the petition for hearing on **09.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk